

2

O.A. NO. 593/2002

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For Admissions -
copy served,

Benu

1/8/02

Postal requisite filed.

10/7/02

Notice issued to
all the respondents. By Regd.
A.D. Posts.

16/7

S.O.

16/7/02

A.D.s returned from
all the respondents.

2) Mrs. P.K. Mishra &
associates has
appeared for R3
but counter not
filed.

Registrar

9/9/02

O2. Dt. 18.11.02.

Mr. A.K. Mohapatra, Learned
counsel for the applicant
filed a memo stating
that the Respondents have
restored his seniority and
therefore, the grievance
of the Applicant has been
mitigated. In view of the
above, he prays withdrawal
of this OA, which is in
the circumstances granted
after hearing of Mr. P.K. Mishra,
Ad. Asst for the Respondents.

In the result, this OA
is dismissed as withdrawn.

Send copies of this order
to all the parties. Free
copies of this order be
given to ld. counsel for
both sides.

18/11/02
Vice-Chairman

Members